## GOVERNMENT OF INDIA MINISTRY OF COAL

## LOK SABHA UNSTARRED QUESTION NO. 954 TO BE ANSWERED ON 26.7.2023

## Compensation to Displaced Families by CIL

#### 954. SHRI VISHNU DAYAL RAM:

Will the Minister of COAL be pleased to state:

- (a) whether the compensation and rehabilitation has been raised by the displaced families, if so, the details thereof;
- (b) the State-wise details of total funds spent by Coal India Ltd. and its subsidiaries as the compensation to displaced families during the last three years;
- (c ) whether the Government has assessed the loss suffered by coal mines due to the protest of such displaced families and if so, the details thereof; and
- (d) the number of criminal cases registered against such protestors during the last three years?

#### **ANSWER**

# MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a): No compensation and rehabilitation have been 'raised'.

(b): State-wise details of total funds spent by subsidiaries of CIL in last three years as compensation to displaced families are as under:-

State	Amount in Rs Cr.	
Chhattisgarh	68.49	
Jharkhand	252.77	
Madhya Pradesh	284.01	
Maharashtra	26.03	
Odisha	1110.98	
West Bengal	99.15	
Total	1841.43	

(c): No, such loss suffered due to protest of such displaced families has been done bythe Government of India level. However loss assessment done at the few subsidiaries level are as under:-

#### **Central Coalfields Limited (CCL):**

Information regarding one such case is available which occurred in Argada Area. Assessment in respect of bandh called by Gidi A tenants was done. Due to the agitation by the villagers the Mine was not in operation for Nine (9) days and the assessed loss was Rs 50730000/-

### **South Eastern Coalfields Limited (SECL):**

The details of loss suffered by coal mines of SECL due to the protest of such displaced families during Financial Year 2022-23 are as under:-

 $Loss \ of \ Production/Off take \ on \ account \ of \ Strike/Bandh/Local \ agitation \ at \ SECL \ for \ the \ Period \ 01.04.22 \ to \ 31.03.23$ 

SL NO	Name of the Area	Name of the Mine	Quantum of Loss of Coal Production in Te	Quantum of loss of Coal Offtake in Te
1	Jamuna & Kotma	Amadand OCP	532,864	532,864
2	Raigarh	Chhal OCM	0	432147
3		Bijari OCM	202,196	88,622
4		Baroud OCM	8,550	10,755
5	Kusmunda	Kusmunda OC	604,950	466,260
6	Korba	Manikpur	2,000	0
7		Saraipali OCM	3,362	3,362
8	Bisrampur	Amgaon OCM	3,000	0
9	Bhatgaon	Shivani UG	4,300	4,300
10		Jaganathpur OCM	3,210	0
11	Dipka	Dipka expansion Project	281,500	125,500
SECL	Total		1645932	1663810

## Mahanadi Coalfields Limited (MCL):

Due to strike/bandha/protest by local villagers/ protesters, production loss recorded are as under:-

SL.	Year	Loss due to obstruction		Loss of Coal transportation (in Te).
No.		Coal (Te)	OBR (CUM)	
1	2021	18,14,321.94	12,71,896.41	6,45,417.60
2	2022	7,91,323.11	8,84,307.00	7,21,825.18
	2023 (Till May 23)	9,37,405.33	1,01,84,644.85	9,59,254.75

(d): Number of criminal cases registered against such protests in last three years by subsidiaries of CIL are as under:-

ECL	NIL
BCCL	NIL
CCL	01 (one)
WCL	NIL
SECL	08 (eight)
NCL	NIL
MCL	72 (seventy two)

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